

DIVISION BENCH
COURT - II

P-111

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/228(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	DAMODAR VALLEY CORPORATION VS SHREE WARIS PIYA STEEL COMPANY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

Mr. Prasun Mukherjee, Adv.] For the Operational Creditor
Mr. Deepak Agarwal, Adv.]

Mr. Tanoy Chakraborty, Adv.] For the Corporate Debtor
Mr. Chhandak Dutta, Adv.]

ORDER

1. Learned Counsel for the Operational Creditor present. Learned Counsel for the Corporate Debtor present.
2. Pleadings are over in this matter and some defects are required to be rectified in the rejoinder affidavit.
3. It is made clear that no further adjournment will be granted on the next date.
4. Parties are requested to put in their written notes of arguments, if any, on the next date of hearing.
5. List this matter for arguments on **9th May, 2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**